

National Company Law Tribunal




Allahabad Bench

CP NO. (IB) 45/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 23.08.2017

NAME OF THE COMPANY: I.E.L Supervisor Association vis union of India

SECTION OF THE COMPANIES ACT: U/S 252 Schedule 8 of IAB Code 2016

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	S. D. Gupta	President	I.E.L Supervisor's Association	
2.	Sudeep Harkouli	Adv	Resp No 4	
3.	Gagan Mehta	Adv.	Resp. No. 3	

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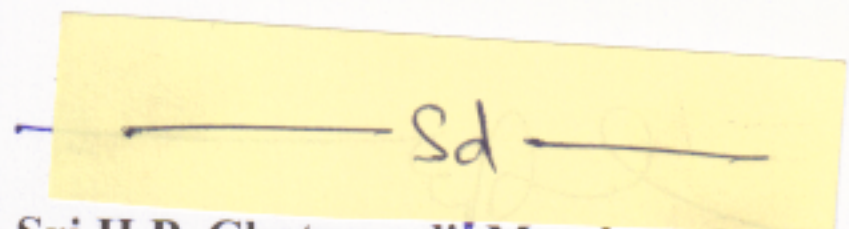
Ms. Ruksana, Advocate alongwith Sh. Swami Dayal Gupta for the petitioner.
Sh. Gagan Mehta, Advocate for the respondent no.3 and Sh. Sudeep Harkouli,
Advocate for the respondent no.4.

The petitioner counsel seeks time to file reply to the objection submitted by
the respondent counsel. Hence, time is granted.

The matter be listed on 12th September, 2017.

Dated:23.08.2017

Typed by:
Kavya Prakash



Sri H.P. Chaturvedi, Member (Judicial)